GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 2575 (To be answered on the 2nd August 2018)

FLIGHT DELAYS AT MUMBAI AIRPORT

2575. DR. KIRIT SOMAIYA

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

(a): whether the Government is aware about the difficulties being faced by the passengers due to flight delays at Mumbai Airport and if so, the details thereof:

(b): whether the Government has received any representation from the peoples' representatives in this regard and if so, the action taken thereon; (c): whether the Government is aware that during the past three months, 45% flights got delayed, sometime for more than an hour and if so, the reasons for deteriorating flight times and delay;

(d): whether Mumbai Airport is over-crowded by flights, if so, the details

thereof;

(e): whether for giving priority to private/chartered flights by Mumbai ATC,

other flights get delayed; and

(f): if so, whether the Government has conducted any study to find the cause of delay and take action to run all flights in time and if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION लागर विमालल मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (c): Mumbai, being the commercial capital has one of the busiest airports in the country. It is a single runway operational airport catering to 940 flights per day, which includes, scheduled, non-scheduled and general aviation flights. Mumbai-Delhi sector has become the third busiest air route in the world between two cities with around 130 flights operating per day. Due to mixed fleet operations coupled with single runway, owing to increased separation minima to ensure the safety of aircraft operation and at times delay in aircraft operations is being experienced to/from Mumbai airport. Besides, it was also reported that at times number of aircraft come in bunches due to delays elsewhere, which leads to departure delays. The On Time Performance (OTP) of flights at CSIA for the past three months is April-71%,

May-62% and June-67%. References/complaints/suggestions on issues relating to airports are being examined on case to case basis and every effort is made to take the complaint to its logical conclusion. The Hon'ble Member had recently made a reference in the matter, which was examined, and a reply has been sent in the matter.

(d): Yes Madam. The planned scheduled total movements per day at Mumbai is 1035 movements, which gets reduced to 1025 after taking into consideration

the slots consumed by IAF/Navy and Juhu operations.

(e) & (f): No Madam. No priority is given to such flights. However, due to non-scheduled in nature, their movement adds to demand in excess of planned capacity. However, AAI, as an air navigation service provider at Mumbai airport is taking all the measures to ensure that all the flights are handled in a safe, orderly and expeditious manner. To that end, Government has instituted a Flight Operations Committee, chaired by the Chairman, AAI and including all relevant stakeholders.

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